

CENTRAL ADMINISTRATIVE TRIBUNAL

(A)

HYDERABAD BENCH

CP-92/95

O.A. No. 930 of 1995

V.V. Subbarajudai Applicant (S)

VERSUS

The Secretary, Min. of Communications,

New Delhi & Co. Respondent (S)

DATE	OFFICE NOTE	ORDERS OF THE TRIBUNAL
<p>14.12.95.</p> <p><i>Nothing</i></p>		<p>2.11.95</p> <p>Notice - list on 14.12.95</p> <p>HRRN 22(A) HVNRJ VC</p> <p><u>2.11.95</u></p> <p>Notice on CP for consideration in regard to admission. List on 14.12.95.</p> <p>HRRN MCA) HVNRJ VC</p> <p>C.P. closed. order copy is in CP 52/95.</p> <p>HRRN MCA) HVNRJ VC</p>